

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF MAY, 2015**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	MAIN CASES :-	01.05.2015									31.05.2015
	CIVIL SIDE:-										
1	CIVIL FIRST APPEAL	8163	0	0	68	68	0	0	27	27	8204
2	CIVIL SECOND APPEAL	4009	0	0	52	52	0	0	42	42	4019
3	EXECUTION FIRST APPEAL	37	0	0	1	1	0	0	0	0	38
4	EXECUTION SECOND APPEAL	8	0	0	0	0	0	0	0	0	8
5	CIVIL MISC. APPEAL	22914	0	20	409	429	0	8	91	99	23244
6	CIVIL REVISION	299	0	0	17	17	0	0	10	10	306
7	CIVIL REVIEW	662	0	5	9	14	0	4	10	14	662
8	INCOME TAX REFERENCE	56	0	0	0	0	0	0	0	0	56
9	OTHER TAX REFERENCE	212	0	0	5	5	0	0	0	0	217
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	21	0	1	0	1	0	0	0	0	22
12	INCOME TAX APPEAL	2936	0	28	0	28	0	4	0	4	2960
13	WEALTH TAX APPEAL	49	0	0	0	0	0	0	0	0	49
14	SALES TAX REVISION	1170	0	0	2	2	0	0	93	93	1079
15	TESTAMENTARY CASES	1	0	0	0	0	0	0	0	0	1
16	COMPANY PETITION	130	0	0	5	5	0	0	10	10	125
17	COMPANY EXECUTION PETITION	3	0	0	0	0	0	0	0	0	3
18	COMPANY APPEAL	37	0	0	0	0	0	0	0	0	37
19	COMPANY APPLICATION	203	0	0	5	5	0	0	12	12	196
20	COMPANY SUIT	2	0	0	0	0	0	0	0	0	2
21	COMPANY LIQUIDN. CASES	44	0	0	1	1	0	0	0	0	45
22	ELECTION PETITION	4	0	0	0	0	0	0	0	0	4
23	SPECIAL APPEAL (CIVIL)	50	0	1	0	1	0	1	0	1	50
24	SPECIAL APPEAL (WRITS)	3840	0	47	0	47	0	156	0	156	3731
25	CIVIL CONTEMPT	3108	0	7	129	136	0	19	73	92	3152
26	CIVIL WRITS	49630	0	121	1630	1751	0	173	700	873	50508
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	633	0	0	2	2	0	0	0	0	635
	TOTAL (A)	98221	0	230	2335	2565	0	365	1068	1433	99353
	CRIMINAL SIDE:-										
1	MURDER REFERENCE	0	0	0	0	0	0	0	0	0	0
2	CRIMINAL APPEAL	18622	0	36	68	104	0	89	202	291	18435
3	CRIMINAL REVISION	5877	0	0	105	105	0	5	271	276	5706
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	5061	0	0	748	748	0	0	166	166	5643
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	1551	0	0	1305	1305	0	0	1642	1642	1214
6	CRIMINAL CONTEMPT	28	0	0	0	0	0	0	0	0	28
7	CRIMINAL REFERENCE	2	0	0	0	0	0	0	0	0	2
8	HABEAS CORPUS	92	0	0	28	28	0	23	0	23	97
9	CRIMINAL LEAVE TO APPEAL	529	0	1	12	13	0	2	2	4	538
10	CRIMINAL WRITS	183	0	0	41	41	0	0	8	8	216
	TOTAL (B)	31945	0	37	2307	2344	0	119	2291	2410	31879
	TOTAL (A+B)	130166	0	267	4642	4909	0	484	3359	3843	131232
	OTHER ORIGINAL JURISDICTION CASES:-										
1	ARBITRATION APPLICATION	232	0	0	15	15	0	0	6	6	241
2	LEAVE TO APPEAL TO S.C.	1	0	0	0	0	0	0	0	0	1
3	CIVIL TRANS. APPLICATION	82	0	0	12	12	0	0	6	6	88
4	CRIMINAL TRANSFER	73	0	0	2	2	0	0	0	0	75
	TOTAL (C)	388	0	0	29	29	0	0	12	12	405
	GRAND TOTAL (A+B+C)	130554	0	267	4671	4938	0	484	3371	3855	131637